| Annexure-7   |                                   |   |                       |                              |                   |                                |   |                       |                                      |               |  |                            |   |                                |   |                     |
|--|-----------------------------------|---|-----------------------|------------------------------|-------------------|--------------------------------|---|-----------------------|--------------------------------------|---------------|--|----------------------------|---|--------------------------------|---|---------------------|
| Name of the Corporate Debtor: Prothom Industries India Pvt. Ltd. |                                   |   |                       |                              |                   |                                | Date of Commencement of Liquidation: 06/11/2020 |                       |                                      |               |  | 020                        | List of Creditors as on: 02/09/2021                     |                                |   |                     |
|  |                                   |   |                       | List                         | of other s        | takeholder                     | s, if any (o                                    | other than fin        | ancial cred                          | litors and op | erational cı   | editors)                   |   |                                |   |                     |
| (Amount i  |                                   |   |                       |                              |                   |                                |   |                       |                                      |               |  |                            |   |                                | ınt in Rs.)                                     |                     |
| Sr. No.  | Name<br>of<br>stakeh<br>olde<br>r | Category of<br>stakeholders<br>(preference<br>shareholder<br>s / equity<br>shareholder<br>s / partners<br>/ others) | Identification<br>No. | Details of claim<br>received |                   | Details of claim admitted      |   |                       |                                      | 1             |  |                            |   |                                |   |                     |
|  |                                   |   |                       | Date of<br>receipt           | Amount<br>claimed | Amount<br>of claim<br>admitted | Nature  | attachment<br>pending | lien /<br>attachme<br>nt<br>removed? | covered       | % share<br>in total<br>amount<br>of claims<br>admitted | Amount of contingent claim | Amount of any<br>mutual dues,<br>that may be<br>set off | Amount of<br>claim<br>rejected | Amount<br>of claim<br>under<br>verificatio<br>n | Remarks<br>, if any |
|  |                                   |   |                       |                              |                   |                                |   |                       |                                      |               |  |                            |   |                                |   |                     |
|  | TOTAL                             |   |                       |                              | 0                 | 0                              | 0   |                       |                                      |               |  |                            |   | 0                              | 0   |                     |
|  |                                   |   |                       |                              |                   |                                |   |                       |                                      |               |  |                            |   |                                |   |                     |